

### Implementation of Civil Defence Act in the NER

943. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

(a) the status of implementation of the Civil Defence Act, 1968 with a focus on its implementation in border States of the North-Eastern Region (NER);

(b) the names of States that have constituted a Civil Defence Corps pursuant to Section 4 of the Act, and strength of each of the Corps thus constituted;

(c) the names of States that have not yet constituted a Civil Defence Corps and reasons for the same;

(d) whether Government is planning to revise and amend the said Act;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) The Civil Defence Act, 1968 extends to whole of India. The rules and regulations under the Act have been framed and issued for implementation by States/Union Territories. The States that have constituted Civil Defence Corps and the target strength of each of the corps is given in the Statement (*See below*).

(c) States/Union Territories, other than those indicated in the Annexure have not yet constituted a Civil Defence Corps. It is for the States/Union Territories to constitute the Civil Defence Corps.

(d) to (f) At present, the Government has no plan to revise and amend the Act. The Act was amended in 2010 to include the Disaster Management as additional role for the Corps while retaining its primary role.

#### *Statement*

*States/UTs having Civil Defence Corps and their target strength:*

Sl. No.	State/UT	Target strength
1.	Andaman and Nicobar Island	907
2.	Andhra Pradesh	72823
3.	Assam	22335

Sl. No.	State/UT	Target strength
4.	Bihar	14858
5.	Chandigarh	3578
6.	Chhattisgarh	3600
7.	Delhi	90270
8.	Goa	2120
9.	Gujarat	124059
10.	Haryana	15094
11.	Himachal Pradesh	26149
12.	Jammu and Kashmir	33366
13.	Jharkhand	11151
14.	Karnataka	97740
15.	Madhya Pradesh	40288
16.	Maharashtra	146790
17.	Meghalaya	38403
18.	Nagaland	23300
19.	Odisha	20076
20.	Punjab	67201
21.	Rajasthan	59924
22.	Sikkim	59
23.	Tripura	4320
24.	Uttar Pradesh	116392
25.	Uttarakhand	3614
26.	West Bengal	275610